

GOVERNMENT OF INDIA  
MINISTRY OF JAL SHAKTI

DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

**LOK SABHA**

**UNSTARRED QUESTION NO. 1028**

ANSWERED ON 05.02.2026

**ESTABLISHMENT OF JAL SHAKTI KENDRAS**

1028. SHRI NAVASKANI K:

SHRI C N ANNADURAI:

SHRI RAJEEV RAI:

SHRI SELVAM G:

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) whether the Government has established Jal Shakti Kendras (JSKs) in the country and if so, the details thereof, State/UT-wise including Punjab and Tamil Nadu, district-wise along with the details of the funds sanctioned, allocated and utilised for setting of JSKs in Punjab so far;
- (b) the time by which the ongoing JSKs are likely to be completed/operational in all the districts of Punjab;
- (c) the details of the activities undertaken by these JSKs to promote water conservation, rainwater harvesting and groundwater recharge in rural and semi-urban areas of Tamil Nadu;
- (d) whether the Government proposes to allocate dedicated funds for the operation, capacity building, and maintenance of these JSKs to ensure their long-term sustainability and if so, the details thereof;
- (e) the effectiveness of JSKs in spreading awareness and improving local water management practices in Tamil Nadu; and
- (f) whether the Government proposes to expand or strengthen JSKs in climate-vulnerable and drought-prone districts of Tamil Nadu and if so, the details thereof?

**ANSWER**

**THE MINISTER OF STATE FOR JAL SHAKTI**

(SHRI RAJ BHUSHAN CHOUDHARY)

**(a) to (f)** ‘Water’ being a State subject, the aspects related to water resources including its conservation are studied, planned, funded and executed by the State Governments themselves as per their own resources and priorities. No separate funds are allotted to States for establishment and operation of the Jal Shakti Kendras from Ministry of Jal Shakti. The State/UT-wise details of Jal Shakti Kendras (JSKs) is attached at **Annexure**.

As reported by the State Government of Punjab, Jal Shakti Kendras (JSKs) have been established in all 23 districts of Punjab and all JSKs are fully operational and functional. As reported by the State Government of Tamil Nadu, Jal Shakti Kendras have been established in all the 38 districts of Tamil Nadu.

As reported by the State Government of Tamil Nadu, the Jal Shakti Kendra (JSK) creates awareness on the importance of rainwater harvesting and functions as a knowledge centre for various stakeholders. It supports the District and Block Administration in the preparation of scientific water conservation plans. JSK also acts as knowledge and data sharing centre which collect spatial data from various sources such as Bhuvan, IMD, GSI and CGWB for spatial analysis of the district and maintaining records related to water bodies in the district. Further, it provides support for rejuvenation of rivers and rivulets and renovation of traditional water bodies. JSKs also conduct Capacity building and training programmes on water management methods and techniques for stakeholders.

Also, the State Government of Tamil Nadu reported that the awareness programmes were conducted about the importance of rainwater harvesting, water conservation & management methods and techniques in all the districts, blocks and panchayats through JSKs by rallies, street meeting, involving self-help groups, gram sabha meetings and propaganda by audio system and digital media with the participant of 6,26,000 people.

\*\*\*

**ANNEXURE**

**ANNEXURE REFERRED TO IN REPLY TO PART (a) to (f) OF UNSTARRED QUESTION NO. 1028 TO BE ANSWERED IN LOK SABHA ON 05.02.2026 REGARDING “ESTABLISHMENT OF JAL SHAKTI KENDRAS”.**

<b>Jal Shakti Abhiyan: Catch the Rain</b>		
<b>National Water Mission, Ministry of Jal Shakti</b>		
<b>Jal Shakti Kendra Report ( as per JSA: CTR portal)</b>		
<b>(Status as on : 23/01/2026)</b>		
S.No.	State Name	JSK Established Districts
1	JAMMU AND KASHMIR	20
2	HIMACHAL PRADESH	12
3	PUNJAB	23
4	CHANDIGARH	1
5	UTTARAKHAND	12
6	HARYANA	22
7	DELHI	8
8	RAJASTHAN	41
9	UTTAR PRADESH	75
10	BIHAR	38
11	SIKKIM	6
12	ARUNACHAL PRADESH	8
13	NAGALAND	8
14	MANIPUR	13
15	MIZORAM	4
16	TRIPURA	8
17	MEGHALAYA	9
18	ASSAM	30
19	WEST BENGAL	23
20	JHARKHAND	19
21	ODISHA	30
22	CHHATTISGARH	31
23	MADHYA PRADESH	50
24	GUJARAT	33
25	MAHARASHTRA	35
26	ANDHRA PRADESH	26
27	KARNATAKA	31
28	GOA	2
29	LAKSHADWEEP	0
30	KERALA	14
31	TAMIL NADU	38
32	PUDUCHERRY	2
33	ANDAMAN AND NICOBAR ISLANDS	3
34	TELANGANA	33
35	LADAKH	2
36	DADRA AND NAGAR HAVELI AND DAMAN AND DIU	2
<b>Total</b>		<b>712</b>

\*\*\*\*\*